

	<i>No. of Agencies</i>	<i>No. of Projects</i>	<i>Amount sanctioned</i>
Sikkim	**	**	**
Tamilnadu	164	252	5,40,24,354
Tripura	1	1	1,11,100
Uttar Pradesh	276	405	6,54,68,969
West Bengal	198	351	8,69,16,971
Total	1,590	2,438	60,15,31,024

Treatment of Agriculture at par with Industry

273. SHRI UTTAM RATHOD: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have decided to treat agriculture at par with industry; and

(b) if so, the salient features of the scheme drawn up for providing infrastructural facilities, allocation of funds etc., for agriculture?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) and (b). At present there is no proposal under consideration. However, agriculture will be given very high priority in the Eighth Five Year Plan.

Inclusion of Non-Loanee Farmers under Comprehensive Crop Insurance Scheme

274. SHRI L.K. ADVANI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Group constituted by Government to conduct the review of the Comprehensive Crop Insurance Scheme,

while considering the case of covering the poor/marginal farmers under the scheme, recommended for a separate scheme for non-loanee farmers;

(b) whether Government have considered the recommendation made by the Group; and

(c) if so, whether it has been accepted by Government and if not the reasons therefor?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) The Group recommended that a separate scheme be framed for non-loanee farmers, to be operated on an experimental basis, at an appropriate time.

(b) Yes, Sir.

(c) The proposal for inclusion of non-loanee farmers was deferred as it was not found feasible for implementation at present, because of large financial implications and administrative problems.

Constitution of Jammu and Kashmir

275. SHRI L.K. ADVANI: Will the Minister of HOME AFFAIRS be pleased to state: